

HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF AUGUST, 2025

(B) COMMERCIAL DIVISION	PENDENCY AS ON 01.08.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.08.25	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
CATEGORIES OF CASES						
CIVIL SUITS (COMM)	3902	155	80	3977	1042	21
ORIGINAL MISC. PET. (I) (COMM)	277	56	46	287	268	7
ORIGINAL MISC. PET. (T) (COMM)	49	17	20	46	229	6
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	15	6	5	16	35	3
ORIGINAL MISC. PET. (COMM)	2408	50	34	2424	1612	21
ORIGINAL MISC. PET. (ENF.) (COMM)	958	23	17	964	475	10
ORIGINAL MISC. PET. (EFA) (COMM)	42	1	1	42	1485	23
ARBITRATION APPEAL (COMM)	65	3	7	61	146	8
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	45	137	129	53	12	1
COUNTER CLAIMS (COMM)	175	5	0	180		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	973	27	18	982	950	16
CIVIL ORIGINAL (COMM-IPD-CR)	175	1	0	176		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	199	3	4	198	1198	17
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	116	15	5	126	267	4
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	45	0	0	45		

CASE CLEARANCE RATE OF COMMERCIAL CASES FOR THE MONTH OF AUGUST, 2025

DIVISION	TOTAL NUMBER OF CASES INSTITUTED	TOTAL NUMBER OF CASES DISPOSED OF	CASE CLEARANCE RATE (CCR)
COMMERCIAL DIVISION	499	366	73.35%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.